

been filed

2013-14

2013 - 14

Rupees)

Ro. 3, 26, 130/-

Ra.1.17.6001-

अनुसी		For		fore the Return	ate alongwith Nom ing Officer name of the House) ituency(Name of the	NI .
149(4) 11.032015	Aged. 5. Election, (strike ou (1) Lam	do hereby solemnly af it whichever is not appl a candidate set up by	firm and state or licable)	oath as under;-	full postal address), a ca	
sher 13	(2) Deta	sendent candidate. ils of PAN and statu	s of filing of Inc	ome tax return :		
19.15	Sl. No.	Names		Permanent Account Number (PAN)	The financial year for which the last Income-tax return has	Total income shown in Income Tax Return ( in

Self

Spouse-

Dependent I

Dependent 2

Dependent 3 ......

(wife)

1.

2.

3.

4.

5.

## (3) The following case(s) is/ are pending against me in which cognizance has been taken by the court:-

ABKPP7483R

SL No.	Offence	Description
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken:	- NIL -
(b)	Name of the court, Case No. and Date of order taking cognizance :	- NIL -
(c)	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s):	- hu

## 4. Cases in which I have been convicted by a court of law(other those referred to in Form 26):

(a)	The details of cases, Sections of the Act and description of the offence for which convicted:	_ N
(b)	Name of the Court(s), Case No. and Date(s) of order(s)	_ == -

the n 41 Jan

(c)	Punishment imposed :		
		- HIL	

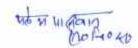
#### (5) That I give herein below the details of the assets (movable and immovable etc.) of myself, my spouse and all dependents:

#### A. Details of movable assets:

(Note:

- 1. Assets in joint name indicating the extent of joint ownership will also have to be given
- In case of deposit/Investment, the details including Serial Number, Amount, Date of Deposit, the Scheme, Name of Bank/Institution and Branch are to be given
- Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.
- 4 . Dependent', here means a person, substantially dependent on the income of the candidate.
- 5. Details including amount is to be given separately in respect of each investment)

S. No.	Description	Self	Spouse(tele)	Dependent-1	Dependent-2	Dependent-3
i)	Cash in hand	6,50,900/-	10,85,200/	-	-	
(ii)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit	Crot Karding Charles 1293 178 State Maria Maria State Maria State Maria Re- 2,43,368	F.D U.S.1	-		
(iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount.	UTI -40,000/				
(iv)	Details of investment in NSS,LC- Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	520411174 520527175 52052610 520852432 521119768 54 - 9 Ladd	52457640 520766316 54-1,14,004 24.869- 1KUP Re 45-001		5275E1408 54-50,000/-	EA-50,000
(v)	Personal loans/advance given toke any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount.		hypotherate hypotherates RS-1,66,472			
(vi)	Durchard and amount V	Sahore midia Re . 20,0001 - Marula COT BR-89A-005				
(vii)	Jewelry, bullion and valuable	Front voice 15 to 80 grow - Charle Ruly achieve Ruly achieve	or dodoned	ke .		

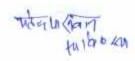


Claims/interest of Gross Total value	X Rifle Pa . 1+0,000		-	-	_
	39.89.333/-	19.67.650/-	50,000	50,000	50,000/_

B. Details of Immovable assets:

(Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated 2. Each land or building or apartment should be mentioned separately in this format.)

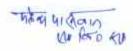
S. No	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Agricultural Land Location(s) Survey number(s)		_	_	15	_
	Area (Total measurement in acres)					
	Whether inherited property (Yes or NO)					
	Date of purchase in case of self acquired property					
	Cost of Land (in case of purchase)at the time of purchase	_	_			-
	Any Investment on the land by way of development, construction etc.					
	Approximate Current market value	=	_	-	-	-
(ii)	Non-Agricultural Land Location(s) Survey number(s)	Hausa-idurge Kluber-123 Klasten-1961	PIN-4921	199		
	Area (Total measurement in sq. ft.)	Area - 12 Tem Vishe - Rv. 1240	e Name 84.20	nich.		
	Whether inherited property (Yes or NO)					
	Date of purchase in case of self acquired property					
	Cost of Land (in case of purchase) at the time of purchase					
	Any Investment on the land by way of development, construction etc.					
	Approximate Current market value					
(iii)	Commercial Buildings (including apartments) -Location(s) -Survey number(s)	-	· ·	-	_	-
	Built up Area (Total measurement in sq. ft.)					



	Whether inherited property (Yes or NO)		1			
	Date of purchase in case of self acquired property					
	Cost of property (in case of purchase) at the time of purchase			-		1/2
	Any investment on the property by way of development, construction etc.					
	Approximate Current market value					
(iv)	Residential Buildings (includings) apartments, -Location(s) - Survey number(s)	Plat - 77,50)	Plot-2613	2256	)	
	Area (Total measurement in sq. ft.)	Values 17,100	value 85.1	7 cash		
	Built up Area (Total measurement in sq. ft.)					
	Whether inherited property (Yes or NO)	-			-	
	Date of purchase in case of self acquired property					
	Cost of property (in case of purchase) at the time of purchase					
	Any Investment on the land by way of development, construction etc.			-		-
	Approximate Current market value					
(v)	Others (such as interest in property)					
(vi)	Total of Current Market Value of (i) to (v) above	29,00,000/-	25,000/-			

(6) I give herein below the details of liabilities/ dues to public financial institutions and government: (Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

S. No.	Description	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-3
(i)	Loan or dues to Bank/Financial Institution(s) Name of Bank or FI Amount outstanding Nature of Joan		, 54	-		, - v
	Loan or dues to any individuals/ Entity other than mentioned in (i) above. Name(s) Amount outstanding Nature of loan		_	2	-	_



	Any other liability					
	Grand total of liabilities					
(ii)	Government Dues: Dues to departments dealing with government accommodation					
	Dues to departments dealing with supply of water	1				
	Dues to departments dealing with supply of electricity					
	Dues to departments dealing with supply of telephones/mobiles					
	Dues to departments dealing with government transport (including aircrafts and helicopters)	_			V-	
	Income Tax Dues					
	Wealth Tax Dues					
	Service Tax Dues					
	Municipal /Property Tax Dues					
	Sales Tax Dues					
	Any other dues					
	Grand total of all Govt. dues	HIL	MLL	Sect.	MUL	MIL

## (7) Details of profession or occupation:

a. Self.....

b. Spouse .....

## (8) My educational qualification is as under:

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course) (Name of the School /College/ University and the year in which the course was completed.)

# (9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1,	Name of the candidate	Sh./Smt./Kum. HAHESH RASWAN
2.	Full postal address	Holista - Shirpuri, SMP, Cartier
3.	Number and Name of the constituency and state	69. Korhu
3.	Name of the Political party which set up the candidate (otherwise write 'Independent')	B-T-6
4.	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	HI C

प्रकेष पार्वकान

5.	PA	PAN of			100	for which la ie Tax Retu		Total	Income Shown
	(a)	Candidate ANKPP	1403R			2013-1	4	_	3.26.1321-
			9245N			2013-1	4	Br.	1,97,6001-
	(c)	Dependents							
6,			of Assets and		and the latest designation of the latest des	And the Annual Printers of the Party of the	100	10.47987	PATRONE PARK THE
		Description	Self	Spous	e 1)	ependent-I			Dependent-III
۸.		Moveable Asset (Total value)	Ker. P8. PE	19.47	, egoj.	So end	50	ace f.	50,200/
B.		Immovable Asset	29,00,000/	25,0	0,000/.		2	-	-
	(i)	Purchase Price and Development Cost of Immovable Property (Total Value)							
	(ii)	Approximate Current Market Price of Asset (Total Value)							
7		Liabilities							
		(i) Government dues (Total)							
		(ii) Loans from Bank, Financial Institutions and others (Total)							
8.	Hi	ighest educational qualific	cation:	· co	w.				

#### VERIFICATION

	nent, above												
best of my	knowledge	and belief	no part of	it is fal-	se and no	thing.	naterial has	been	concealed	there	from.	I further	
declare that	1												

(a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;

(b) I, my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

Verified at this the day of 201



Note: 1. Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.

- Affidavit should be sworn before an Oath Commissioner or Magistrate of the First Class or before a Notary Public.
- All columns should be filled up and no column to be left blank. If there is no information to furnish in respect of any item, either "Nil" or "Not applicable", as the case may be, should be mentioned.

the william

4. The affidavit should be either typed or written legibly and neatly.